

**Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016**

**Name of the corporate debtor: Solar Semiconductor Energy Systems India Private Limited;**

**Date of commencement of liquidation: 26/04/2024;**

**List of stakeholders as on: 22/07/2024**

Sl. No.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure	Remarks if any
		No. of claims	Amount	No. of claims	Amount					
1	Unpaid insolvency resolution process costs		78988		78988	0	0	0	NA	NA
2	Liquidation costs incurred till date		215876		215876	0	0	0	NA	
3	Secured financial creditors	2	75379535	2	75379535	0	0	0	1	NA
4	Unsecured financial creditors								NA	
5	Operational creditors (Workmen)								NA	
6	Operational creditors (Employees)								NA	
7	Operational creditors (Government Dues)	1	3984024	1	3984024	0	0	0	2	NA
8	Operational creditors (other than Workmen, employees and Government Dues)								NA	
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA	
<b>Total</b>		<b>3</b>	<b>79658423</b>	<b>3</b>	<b>79658423</b>	<b>0</b>	<b>0</b>	<b>0</b>		

Name of the corporate debtor: Solar Semiconductor Energy Systems India Private Limited; Date of commencement of liquidation: 26/04/2024; List of stakeholders as on: 22/07/2024

## List of Secured Financial Creditors

Sl. No.	Name of creditor	Identification No.	Details of claim		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	Orix Leasing and Financial Services India Limited	U74900MH2006PLC163937	21-May-24	22515210	22515210	NA	22515210	No	Interiors	22515210	30	0	0	0	0	NA
2	Authum Investment and Infrastructure Limited	L51109MH1982PLC319008	05-Jun-24	52864325	52864325	NA	52864325	No	Plant & Machinery	52864325	70	0	0	0	0	NA

## Annexure-2

Name of the corporate debtor: Solar Semiconductor Energy Systems India Private Limited; Date of commencement of liquidation: 26/04/2024; List of stakeholders as on: 22/07/2024

## List of operational creditors (Government Dues)

Sl. No.	Department	Government	Identification No.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	CTO, Bangalore	Karnataka	NA	13-May-24	3984024	3984024	Tax Dues	0	NA	Nil	Nil	100	0	0	0	0	NA